

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

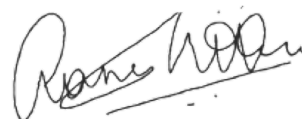
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SPARTA SYSTEMS INDIA PRIVATE LIMITED**

1.	Name of the Corporate Person	Sparta Systems India Private Limited
2.	Date of Incorporation of the Corporate Person	27 th June 2019
3.	Authority under which a corporate person is incorporated/ registered	Companies Act 2013, ROC Delhi
4.	Corporate Identity Number of the corporate person	U72900DL2019PTC351938
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	1120-21, 11th Floor, Tower A, DLF Tower, Jasola, Jasola District Centre, New Delhi, India -110025
6.	Liquidation commencement date of corporate person	27 th November 2023
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	27 th December 2023

Notice is hereby given that SPARTA SYSTEMS INDIA PRIVATE LIMITED has commenced voluntary liquidation on 27th November 2023.

The stakeholders of SPARTA SYSTEMS INDIA PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 27th December 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 27th November 2023



Ganesh Panduranga Pai
Insolvency Professional